NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM .

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: N.N ABDUL AZEEZ & 3ORS

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HARSHINIJ 6001 CIBI VISHNU Coursel for Petitioners

Harshir Jan

2) Keerthi Krishna Pariyadawhini N Akhil Jain

For T. K. Bhasker

ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks between the parties are in progress and sought time for reporting the final outcome of the same. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)